

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2015 &
IA NO. 75 OF 2015**

Dated: 10th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

GRIDCO Ltd.	Appellant(s)
Vs.		
Central Electricity Supply Utility of Odisha & Ors.	Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on **07.03.2018.**

COURT MASTER